

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of August, 2021									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of August, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of August, 2021							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of August, 2021						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of August, 2021**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.6**Contested commercial cases disposed during the month of August, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP No. 10/2020	PVR Limited, New Delhi Vs Suraj Constructions, Vijayawada	Sri D. Satya Siva Darshan Vs V. Jaya Prakash	22.12.2020	*Not Applicable	09.08.2021	231 Days	Contest	--	--	Sec 9 of Arb. and Con. Act, 1996.

Form.6
Contested commercial cases disposed during the month of August, 2021

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 02/2021	M/s. Srivalli Shipping and Transport Private Limited Vs. R1. Rashtriya Ispat Nigam Limited, Visakhapatnam Steel Plant and R2. The Branch Manager, Union Bank of India	Sri. P.Jagan Mohan Rao, Advocate for Petitioner/Dhr and Sri.Srinivas Ajarupu, Advocate for Jdr	26.02.2021	*Not Applicable	03.08.2021	157 days	Contested	-	-	U/Or.X XI Rule 52 CPC
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 3/2020	M/s. Sree Udaya Bhanu Associates Vs. The State Government, Gazetted Officers Co-operative house building Society	Sri.Vydyula Ravindra Prasad, Advocate for Petitioner and Sri.W.V.C.R amalingam, Advocate for Respondent	21.01.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 09.07.2019)	*Not Applicable	05.08.2021	756 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act

Form.6													
Contested commercial cases disposed during the month of August, 2021													
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
3.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 14/2020	M/s. Maruti Engineering Company Vs. Visakhapatnam Urban Development Authority and another	Sri.Kikala Rama Kireeti, Advocate for petitioner/Dhr and Sri. T.V.S.K Kanaka Raju & Company, Advocate for respondents/Jdrs	28.12.2020	*Not Applicable	06.08.2021	242 days	Contested	-	-	U/Or. XXI Rule 52 CPC

* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of August, 2021

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	57	3	2	58
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	163	5	2	166

REGISTRAR (JUDICIAL)